

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 30th August, 2019.

No. LJ(A) 77/2000/Pt.V/212– For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to separate the Judiciary from the Executive in South West Khasi Hills District, Mawkyrwat and to appoint the Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, South West Khasi Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest the Chief Judicial Magistrate with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the South West Khasi Hills District with effect from the date of joining.


(S. Kharlyngdoh)

Commissioner & Secretary to the Govt of Meghalaya,
Law Department..

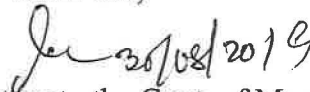
Memo. No. LJ(A) 77/2000/Pt.V/212-A

Dated, Shillong the 30th August, 2019.

Copy to :-

1. P.S. to Minister, Law for information of Hon'ble Minister.
2. The Advocate General, Meghalaya.
3. The Additional Advocate General, Meghalaya.
4. The Registrar General, High Court of Meghalaya, Shillong.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The District & Sessions Judge, Mawkyrwat.
7. The Chief Judicial Magistrate, Nongstoin.
8. The Judicial Magistrate 1st Class, South West Khasi Hills District, Mawkyrwat.
9. The Director General of Police, Meghalaya, Shillong.
10. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat.
11. The Superintendent of Police (CBI/ACB), Shillong.
12. The Superintendent of Police, South West Khasi Hills District, Mawkyrwat.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Government Pleader/ Public Prosecutor, Mawkyrwat.
15. Treasury Officer, Mawkyrwat.
16. Home (Police) Department).
17. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
18. All Deputy Commissioners.
19. Personnel (A) Department.
20. Law (B) Department.
21. Chief Judicial Magistrate, South West Khasi Mawkyrwat.
22. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web site.
23. Guard file.

By Order etc.,



Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.